

SPECIAL BENCH

ITEM NO. 121

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CA No. 29/2020 IN CP No. 300/ALD/2018

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI KAUSHALENDRA KUMAR SINGH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th December,
2022, 02:30 pm**

NAME OF THE COMPANY	SANJAY KUMAR AGARWAL & OTHERS V/S CORAL FUND SOLUTIONS PVT LTD
UNDER SECTION	241/242 OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Adesh Tandon, Adv.

: *For the Applicant*

Sh. Prashant Kumar, Adv.

: *For the Respondent No.2-4*

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to
08th December, 2022.

—Sd—

**Dr. R.C. Srivastava
(Court Officer)**

05th December, 2022

*Priya Agarwal
(Stenographer)*